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OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH DISTRICT
SAKET COURT COMPLEX : NEW DELHI

ORDER No. 98 /2019

I hereby authorize the following Judicial Officers of South Civil District at Saket Courts, to hear and dispose off the urgent matters under the Delhi Rent Control Act of South Civil District, New Delhi, in accordance with law during the Summer Vacations 2019 w.e.f. 10.06.2019 to 29.06.219 :-

Sl. No	Name of the Judicial Officers	Detention Period	Court Room No.
1.	Ms. Tyagita Singh, SCJ-cum-RC	20.06.2019 to 29.06.2019	001
2.	Sh. Sachin Sangwan, ARC/CCJ/ACJ	10.06.2019 to 19.06.2019	204

The Judicial Officers so detained shall be assisted by their own court staff on the dates they perform duty.

In addition to the above both the Judicial Officers shall also supervise the work of weeding out, scanning and departmental stock taking.

(POONAM A. BAMBA)
District & Sessions Judge, South District
District Court Complex, Saket, New Delhi

No. 12661-12688 /F.11/Judl.I/Sum. Vac./SD/2019

New Delhi, Dated 29-05-19

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The District & Sessions Judge (H.Q.), Tis Hazari Court, Delhi.
3. The District & Sessions Judges, North West, South West, East, Shahdara, North East, New Delhi, North, South East, West Districts.
4. The Officer Incharge, Pool Car Section, Saket Courts Complex New Delhi.
5. The Officers concerned.
6. The Chief Prosecutor, South District, Saket Courts, New Delhi.
7. The AO (J)/Incharge, Admn., Bail & Filing and Account Branch, South District, Saket Courts .
8. The Secretary Bar Association of South District, Saket Court Complex, New Delhi.
9. The PRO/APRO, South District, Saket Court Complex, New Delhi.
10. The Website Committee (Hindi & English), Tis Hazari Court, Delhi.
11. Care Taker, Saket Court Complex, New Delhi.
12. Record Room (Sessions), South District, Saket Court Complex, New Delhi.
13. General Branch, Saket Court Complex, New Delhi.
14. Computer Branch, Saket Court, New delhi
15. Reader in the court of the undersigned.
16. R&I Branch for uploading on LAYERS
17. Notice Board.

(POONAM A. BAMBA)
District & Sessions Judge, South District
District Court Complex, Saket, New Delhi